NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.PNo.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 226/16	TP 84/17	For hearing	433(e)/ 433(f)	Bharti Airtel Ltd. Vs Comfort Homes Inn(B'lore) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE ENTATION TO WHOM		
I	PUPITH KUMARS	M/s Bharthi Avirtal Ital	Jan th Yang		
9	739025452	[Patitioner]			

ORDER

Counsel for Petitioner is present. Sr. Counsel is absent. At his request list the matter on 03/01/2018.

Member (T)

Member (J)